

**NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH  
KOLKATA**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 281

Date: 10<sup>th</sup> May, 2023

**PUBLIC NOTICE**

The following public complaints/Letters received. The complaints found to be not in conformity with **NGT (Practice & Procedure Rule, 2011)** framed under **NGT Act, 2010** for initiation of judicial proceeding. Therefore, the complainant is at liberty to file proper application, supporting documents, court fee, and affidavit for initiation of judicial proceeding, if they so desire. Both the above-referred Act & Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information. The detailed filing procedure is also mentioned in the referred Rule. The Application shall contain specific heads, "Facts in brief, Grounds, Limitation and Prayer". The Application along with Form I duly filled in shall be submitted in (2+1), total 3 number of copies in paper book form typed in legal format, affidavit, Vakalatnama etc to be filed in Filing Counter of NGT, EZB, Kolkata. The application shall be accompanied with **Court Fee of Rs. 1000/- (One Thousand only)** per affidavit which is to be paid **in the form of DD from any Nationalised Bank or I.P.O. to be drawn in favour of "Registrar, National Green Tribunal, payable at New Delhi"**. The applicant has to appear in person or through an Advocate/Pleader duly engaged on the scheduled date of hearing in the Court, if the legal case is filed, Further Office order no. NGT(PB)/Judicial-II/196/70 dt. 03.02.2016 relating to public complaint may be referred which is available in the NGT website. In case, any clarification is required, the applicant may visit the Filing Counter of **National Green Tribunal, Eastern Zone Bench, Finance Centre, 3<sup>rd</sup> Floor, Block IIIB, Action Area II, New Town, Kolkata-700161**, in person during the working hours. No further correspondence in this regard will be entertained.

Sl.	Date	Subject Matter	Name & Address of the Complaint
1	Nil	Illegal Hoarding of inflammable chemicals in the godown and cutting of condemned oil tankers through gas cutters in Ghosuri, Howrah	Mass Petition by residents of Krishna Taran Naskar Lane (PS-Malipanchghara) Ghosuri, Howrah.
2	06.03.2023	By forcefully occupied the Kusabanka river, Mouza- Badamulai, Khata No. 691, Plot No. 21, Area-0.25 Decimal & Plot no. 31. Area-AC 1.75 Decimal, Kisam- Kusabanka River, Odisha	Mass Petition by villagers of Badamulai.
3	06.03.2023	Illegal sand lifting in Kantapada Tahsil, Odisha from 10 sand sairat sources tendered.	Sri Subash Parida and other villagers of Kantapada Tahsil, Cuttack.
4	18.03.2023	Request to stop operation of Suryakala Brick kiln at Pipara Bishanpur, Post Barahi, Sitamarhi, Bihar which is situated near to School, Hospital, Temple and residential area and action against the owners and officers who have given permission for the same.	Sh. Brijesh Singh and 04 others along with villagers of Pipara Bishanpur, Post Barahi, Sitamarhi, Bihar.

		Brick kiln is violating the guidelines of Pollution Control Boards.	
5	Email dt. 27.03.2023	Villagers comment on violation of regulatory compliance for demolition of Kapanda Forest and to set up a highly polluting industry – Urgent attention required.	Villagers of Baghia Bahal, Daldali, Pata Jharan, Badbahal and adjoining villagers.
6	Email dt. 27.03.2023	Villagers suspect about Illegal steps undertaken to lease out the nuclear radioactive materials (Uranium) and gold occurrences land to a private proponent KAI Industry by the name of setting up an industry at Kapanda Forest, Odisha.	Villagers of Patajharan, Badbahal, Daldali, Nuagaon, Kapanda and adjoining villagers under Badpurunapani Gram panchayat in Sundergarh district of Odisha.
7	01.04.2023	Complaint about thousand of trees cut by Land and Trees mafia at Paradip port Area, Jagatsinghpur, Odisha.	At Abhayachandpur, Nuagaon, Near Paradip port and new JINDAL Steel, Jagatsinghpur, Odisha
8	06.04.2023	Regarding building a burial ground or crematorium for the voiceless in Howrah City as the dead bodies of pets or stray animals are thrown either on roads or dustbins or in drains or in the Ganga.	Sh. Shailesh Upadhyay, Animal Activist Pawsome Howrah Charitable Trust, Howrah City.
9	Email dt : 16.04.2023	Villagers enquire about the steps undertaken by your good authority on application by the local tribals to allot the forest land as per FRA act in Sundargarh (Schedule) district and to save the right of the Tribals.	Villagers of Kapanda, Nuangaon, Badbahal and Pata Jharan.
10	16.04.2023	Prevention of cutting down age old big religious peepal tree more than 100 years old at Kidderpore, Kolkata.	Sh. Avijit Das son of Shibnath Das at 33/1A, Hem chandra Street, Kolkata – 700023

*Raja Chatterjee*  
(Raja Chatterjee)

Registrar

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NATIONAL GREEN TRIBUNAL  
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Copy:

1. Website of NGT
2. Notice Board of NGT